

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/15(KB)2023
IVN.P/12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

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| IN THE MATTER OF | BHUWANIA ASSOCIATES PVT LTD VS SHREE SANYEEJI STEEL & POWER LIMITED |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearances (via video conferencing/physically)

Mr. K.C. Garg, Adv.] For the Bhuwania Associates Pvt. Ltd.

Ms.Sunita Agarwal, Adv.]

Ms.Jayati Chowdhury, Adv.] For the Suspended Board of Directors

Ms.Rashmi Singhee, Adv.]

Ms.Priya Malakar, Adv.]

Mr. S.K. Tiwari, Adv.] For the Official Liquidator

Ms.Shivansi Indoria, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**